NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 131(ND)2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 3.08.2016

NAME OF THE COMPANY: Ms. Shravan Kumar Mandelia (HUF) & Anr.

Vs.

M/s. Mendelia Investments Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Arun Ka	ethpoelia, SV Adv	7 Petitioner	0
2	AKShev	g Grypta, Adv	Tellitorer	Oppur

Order

Learned counsel for the petitioner seeks two weeks time for completing the process of compliance.

List on 17.8.2016

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

(A.K. Arora) 3.8.2016